

भारत सरकार

वित्त मन्त्रालय, राजस्व विभाग

केन्द्रीय उत्पाद शुल्क एवं सीमा शुल्क बोर्ड

केन्द्रीय राजस्व नियन्त्रण प्रयोगशाला

हिल साइड रोड, पूसा, नई दिल्ली - 110012



Government of India

Ministry of Finance, Department of Revenue
Central Board of Excise & Customs

Central Revenues Control Laboratory

Hillside Road, Pusa, New Delhi - 110012

Tel.-01125847926/25843494/25843499; Telefax-01125843495

F.No. 720-Adm./Per/97/1120

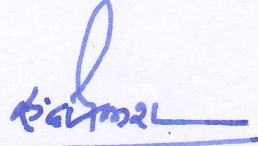
Dated 30th March, 2017

To,

Ms. Ritu B. Tichkule,
D/o Shri G.C. Jain,
Surveyor, 81, Sanichri Hills,
Near Bungalow School,
Sagar (M.P)- 470002.

Sub:- Notice under Rule 12(2) of CCS (Leave) Rules-regarding.

Whereas you are unauthorisedly absent from duty at GOAW, Neemuch w.e.f 28.11.2005 without getting your leave sanctioned. Whereas, therefore, you have been absent from duty for a continuous period exceeding five years. As such, in terms of sub-rule (2) of Rule 12 of the CCS (Leave) Rules, 1972, you appear to have deemed to have resigned from the Government service. Now, therefore, as per proviso to said sub-rule (2), you are hereby called upon to explain the reasons for your absence from duty w.e.f 28.11.2005, within 10 days, i.e., by 09.04.2017, failing which it will be presumed that you have no explanation to offer and the matter shall be decided ex-parte with reference to available records.


(Sandeep Prakash)
Director(RL)

Copy forwarded for information and necessary action:-

1. The General Manager, GOAW, Neemuch.
2. The Chemical Examiner (Incharge), GOAW, Neemuch.
3. The Web Manager, CBEC, New Delhi -with a request to upload this notice on the CBEC website.